

Indian Labour Conference

- *32. { Shri T. B. Vittal Rao:
 Shri S. M. Banerjee:
 Shri K. T. K. Tangamani:
 Shri P. K. Deo:
 Shri Wodeyar:
 Shri Assar:

Will the Minister of **Labour and Employment** be pleased to state:

(a) the main recommendations made by the 18th Session of Indian Labour Conference; and

(b) the steps Government propose to take for the implementation of the same?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The discussions in the Conference were confined to the situation created by the recent strike by a section of the Central Government employees. The general consensus of opinion in the Conference was in line with the purpose which Government had in view to render such strikes superfluous.

Retrenched Employees of Ministry of Rehabilitation

- *33. { Shri D. C. Sharma:
 Shri Ajit Singh Sarhadi:

Will the Minister of **Rehabilitation and Minority Affairs** be pleased to state:

(a) how many employees retrenched from the Ministry of Rehabilitation have been re-employed in other departments so far; and

(b) how many remain to be employed?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) 1,557.

(b) 905; some of them may have found alternative appointments through their own efforts; but the number of such persons is not known

Chilka Canal

*34. **Shri Chrintamoni Panigrahi**: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether the Salt Commissioner of the Government of India has asked for any investigation in respect of connecting the Chilka Canal with the nearest existing sea creek by opening a new cut;

(b) if so, whether the investigation has been completed and with what results; and

(c) whether the work will be started soon?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) and (c). Do not arise.

Indians in Congo

*35. **Shri Yadav Narayan Jadhav**: Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that several Asians including Indians have left Congo due to disturbed conditions there;

(b) if so, what is the total number of such Indians who have left Congo; and

(c) what steps have been taken by Government to recover properties left behind by such Indians?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). As far as the Government of India are aware, some women and children, about twenty-two in all, left the Congo and came to India. It is understood that they intend to return to the Congo in due course.

(c) None, as no report of any Indian leaving properties in the Congo has been received by the Government of India.